FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

ALCOB INDIA PRIVATE LIMITED OPERATING IN ALUMINUM FACADE ENGINEERING, DESIGNING, AND INSTALLATION INDUSTRY AT PUNE

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ALCOB INDIA PRIVATE LIMITED CIN: U45200PN2004PTC141210 PAN: AAECA8239L
2.	Address of the registered office	Office 201, A Wing, Sai Gaurav 2040, Jan Mohamad-Street Babajan Chowk, Camp Pune, Pune City, Maharashtra, India, 411001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Office 201, A Wing, Sai Gaurav 2040, Jan Mohamad-Street Babajan Chowk , Camp Pune, Pune City, Maharashtra, India, 411001
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending a request for obtaining detailed Invitation of Expression of Interest to submit

		resolution plan to Resolution Professional at alcob.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request for obtaining detailed Invitation of Expression of Interest to submit resolution plan to Resolution Professional at alcob.cirp@gmail.com
10.	Last date for receipt of expression of interest	05/12/2026
11.	Date of issue of provisional list of prospective resolution applicants	08/12/2026
12.	Last date for submission of objections to provisional list	**13/12/2026**
13.	Date of issue of final list of prospective resolution applicants	**15/12/2026**
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	**17/12/2026**
15.	Last date for submission of resolution plans	**17/01/2027**
16.	Process email id to submit Expression of Interest	alcob.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Registered as MSME

Existing PRAs are eligible to submit the plan. Extension of CIRP timelines applied for are subject to approval by Hon'ble NCLT.

For Alcob India Private limited

Sd

Prashant Khatavkar (Resolution Professional)

Flat 202, Vishvakarma Hsg Society, 54, Rambaug Colony, Paud Rd, Kothrud ,Pune 411038

Date: 20/11/2026